| | List of operational creditors (Government dues) | | | | | | | | | | | | | |
|---|---|---|------------------|----------------------|---------------------------|-----------|---------|-----------|------------|----------|-----------------|-------------------|---------------|--|
| Name of the Corporate Debtor: Tudor India Pvt Ltd Date of commencement of Liquidation- 07/09/2023 List of creditors as on: 15/06/2024 | | | | | | | | | | | | | | |
| Sl. | Details of Claimant | | Details of claim | | Details of claim admitted | | | Amount of | Amount | Amount | Amount of claim | Remarks, if | | |
| No | Department | Government | Date of | Amount claimed (Rs.) | Amount of | Nature of | Whether | % of | contingent | of any | of claim | under | any | |
| | | | receipt | | | claim | 1 | voting | claim | mutual | not | verification(Rs.) | | |
| | | | | | admitted | | 1. | share in | | dues, | admitted | | | |
| | | | | | (Rs.) | | | CoC | | that may | (Rs.) | | | |
| | | | | | | | | | | be set- | | | | |
| | | | | | | | | | | off | | | | |
| | | | | | | | | | | | | | | |
| 1 | Gujarat VAT/CST | Department of Gujarat State Tax | 16-12-2023 | 75,71,260 | 1 | Unsecured | No | 0 | 0.00 | 0.00 | 0.00 | 7571259.0 | refer to Note | |
| 2 | Hyderabad VAT/CST | Commercial Taxes Department, Telangana | 19-04-2024 | 6,70,766 | 1 | Unsecured | No | 0 | 0.00 | 0.00 | 0.00 | 670765.0 | | |
| 3 | West Bengal CST | Directorate of Commercial Taxes, West Bengal | 22-05-2024 | 42,53,409 | 1 | Unsecured | No | 0 | 0.00 | 0.00 | 0.00 | 4253408.0 | | |
| 4 | CGST Department, Gujarat | Central board of Indirect Taxes, Himmatnagar division | 01-06-2024 | 33,25,04,296 | 1 | Unsecured | No | 0 | 0.00 | 0.00 | 0.00 | 332504295.0 | | |
| 5 | GST Department, Kerala | State Goods and Service Tax Department-Kerala | 15-06-2024 | 24,37,641 | 1 | Unsecured | No | 0 | 0.00 | 0.00 | 0.00 | 2437640.0 | | |
| | Total | | | 34,74,37,372 | 5 | | | 0 | | | | 347437367.0 | | |
| | | | | | | | | | | | | | | |

Note- All Government dues are provisionally admitted as these dues are pending at various forms under various laws and under various state. The outcome may vary and that may entail interest and penalty, or the claim may be reduced in part or in full subject to the outcome of litigations.